

(c) whether Government have looked into these allegations and if so, what are the findings of Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). A report was received from the I.E.N.S. containing certain observations regarding purchases of newsprint by the STC made by their Delegation which visited U.S.A. and Canada in July/August 1973 but the observations are not borne out by facts as selection of suppliers was made after very careful examination by the Newsprint Purchase Committee on which I.E.N.S. is represented and as the decision to finalise contracts for the purchase of newsprint was taken by the aforesaid Committee.

Elimination of tariff and other barriers to export agricultural and industrial products

931. SHRI K. M. MADHUKAR:
SHRI Y. ESWARA REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government had pressed in the three-day special session of the GATT in Tokyo for the elimination of the tariff and other barriers to the export of agricultural and industrial products; and

(b) if so, the suggestions made and the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The Minister of Commerce led the Indian Delegation to the Ministerial Session of the Contracting Parties to the GATT held in Tokyo from 12th to 14th September, 1973 and his statement at the Session outlined India's attitude to the forthcoming Multilateral Trade Negotiations. A copy of the relevant statement of the Commerce Minister is laid on the Table of the House. [Placed in Library. See No. LT-5710/73].

The Ministerial Session adopted a declaration which spells out the objectives of the Negotiations arranged by the GATT and sets out the broad guidelines for their conduct. A copy of the declaration adopted at the Tokyo Session is laid on the Table of the House. (Annexure II).

Development of Dwarka and Bet-Dwarka in Gujarat as tourist spots

932. SHRI D. P. JADEJA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are considering any proposal to develop Dwarka and Bet-Dwarka in Gujarat State as tourist spots;

(b) whether lakhs of people visit these places, every year;

(c) whether there is no Government guest house at these places; and

(d) if so, the steps taken by Government to provide adequate accommodation for tourists there?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR):

(a) and (b). Yes, Sir. Dwarka and Bet-Dwarka are already famous places of pilgrimage that attract large number of pilgrim tourists from all parts of the country.

(c) There is a Government Guest House at Dwarka and a Rest House at Bet-Dwarka run by the State P.W.D.

(d) Due to constraint on resources and other priorities it would be difficult to provide accommodation at Dwarka and Bet-Dwarka in the Central Sector for the present.